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Central Administrative Tribunal
Lucknow Bench, Lucknow.

D.A.No. 526/92 (L)

Sri Ram Achal Mishra Applicant.
Union of India and others. versus
Respondents.

DATED 23-10-1992.

Hon'ble Mr. K. Chayya, A.M.
Hon'ble Mr. S. N. Prasad, J.M.

Issue notice to the respondents to show
cause as to why the petition may not be admitted
Let counter affidavit be filed within four weeks
and rejoinder, if any may also be filed within two
weeks thereafter. List this case on 23-11-92 for
admission/hearing. In the mean-while it is open
for the respondents to consider the respondents
representation of the applicant and grant him
such relief as he is entitled for in accordance
with the law.

Sd/- Certified Sd/-
J.M. Con
A.M.

Judicial Section

C. A. T.

LUCKNOW